GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION No.523 TO BE ANSWERED ON 11.04.2017

Nagar Van Udyan Yojana

*523. SHRI GEORGE BAKER : SHRI ANIL SHIROLE :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the salient features of the Nagar Van Udyan Yojana;
- (b) the details of States/cities covered under this Yojana in the country including Maharashtra;
- (c) the details of the funds sanctioned, allocated and utilised under this Yojana so far, State/UT wise;
- (d) the details of the targets fixed and achievements made so far in this regard; and
- (e) whether the Government has received any complaint regarding misuse of the funds allocated under this Yojana in some of the States and if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIORNMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in the reply to parts (a) to (e) of Lok Sabha Question No.523 regarding Nagar Van Udyan Yojana, raised by Shri George Baker and Shri Anil Shirole, due for oral answer on 11th April 2017.

- (a) The proposal for 'Nagar Van Udyan Yojana' was approved in principle in the 6th meeting of the National CAMPA Advisory Council, held on 8th July 2015.
 - i. The salient features of the Project are as under:
 - To create 200 city forests of area between 20 ha and 100 ha in the country. A city forest will be developed in each city with Municipal Council;
 - To create awareness on plants and biodiversity;
 - Conservation education on important flora and fauna of the region including threat perception;
 - Ecological rejuvenation of the cities Forests the green lungs will contribute to environmental improvement of cities by pollution mitigation, cleaner air, noise reduction, water harvesting and reduction of hat islands effect;
 - In-situ biodiversity conservation;
 - Health benefits to citizens;
 - Making cities climate resilient.;
 - ii. the release of an amount of Rs.50 crores for the project during 2015-16;
 - iii. The scheme envisages sanction of funds @ Rs.2 lakhs per hectare. 20% of funds to be made available by the State Government; 80% of the funds to be provided from CAMPA funds
- (b)&(c) proposals for financing under the Nagar Van Udyan Yojana have been invited from all States and Union Territories. The details of funds sanctioned and utilized in various States/ UTs is contained in the statement at Annexure;
- (d) there are no fixed physical targets fixed under the Nagar Van Yojana Scheme.
- (e) No, Sir.

Annexure referred to in parts (b) & (c) of the answer to Lok Sabha Starred Question No 523 answered on 11th April 2017, regarding 'Nagar Van Udyan Yojana', by Shri George Baker and Shri Anil Shirole.

SI No	Name of State, Location	No of	CAMPA/ NCAC share (80%)			Remarks
		Nagar Vans	Sanctioned	Released	Utilised	
01	Andaman & Nicobar Aberdeen Village	01	3360000	1680000	UC Not received	
02	Andhra Pradesh Out of 13 proposals received from State, assistance has been restricted to 5	05	80000000	4000000	UC Not received	
03	Assam Agiathuri Reserve Forest, Guwahati	01	4320000	2160000	75% funds utilized as on 18 11 2017	
04	Chandigarh Lake Beat, Chandigarh Range	01	16000000	8000000	7975415	
05	Chhattisgarh Have proposed 9 locations, have been asked to restrict to 5	05	80000000	4000000	UC not received	
06	Himachal Pradesh Shimla City Forests	01	16000000	8000000	UC not received	
07	Karnataka Have proposed at 9 locations, have been asked to restrict to 5	05	80000000	4000000	No UC; late release of State funds	
08	Maharashtra i. Pachgaon Parvati (Pune) ii. Warje (Pune) iii. Mudshingi (Kolhapur) iv. Ambazari (Nagpur) v. Chandrapur	04	55680000	27840000	104.00 lakhs utilized upto February 2017	
09	Madhya Pradesh i. Indore; ii. Bhopal; iii. Jabalpur; iv. Gwalior; v. Sagar	05	72000000	36000000	UC not received	
10	Manipur Langol RF, Imphal	01	16000000	8000000	UC not received	
11	Mizoram Aizawl city	01	16000000	8000000	UC not received	
12	Punjab i. Hoshiarpur; ii. SAS Nagar; iii. Ludhiana; iv. Amritsar/	04	40280000	20140000	UC not received	
13	Rajasthan i. Muhana, Jaipur ; ii. Mahua Bir, Ajmer ; iii. Bhadana, Kota ;	04	20240000	10120000	UC not received	

	iv. Chirwa Ghata, Udaipur.					
14	Sikkim	01	8960000	4480000	UC not	t
	Bulbulay RF				received	
15	Telangana	05	56640000	28320000	12699400	As on 31
	i. Hyderabad.Rangareddy					12 2016
	ii. Nizamabad					
	iii. Khammam					
	iv. Warangal					
	v. Ramagundam					
16	Tripura	01	14400000	7200000	650000	As on 31
						12 2016
Total		45	579880000	289940000		

 $\underline{\text{Note}:}$ Out of the total budget permitted for the individual Projects, the NCAC/ CAMPA share is 80%; the remaining 20% share is to be met by the State Govts.